

Training of secondary school teachers

*470. DR. BHALCHANDRA MUNGEKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of secondary school teachers in the country as on 31 March, 2014, State-wise;

(b) the number of those teachers who have been formally trained, State-wise;

(c) the percentage of trained teachers out of total number of teachers, State-wise; and

(d) the roadmap for completing the training of the remaining teachers?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) There are 9.90 lakh secondary school teachers in Government and Government aided schools in the country as per UDISE, 2013-14. State-wise information is given in the Statement (*See below*).

(b) 8.68 lakh such secondary school teachers are professionally trained and State-wise details are given in the Statement (*See below*).

(c) As per UDISE 2013-14, 87.61% of total secondary teachers in Government and Government aided schools in the country, are trained.

(d) The training of untrained secondary school teachers (government and government aided schools) is the responsibility of concerned State Governments. The Government of Bihar and Karnataka have obtained permission from National Council of Teacher Education for training of untrained secondary school teachers to acquire professional training through open and distance learning mode.

Statement***Qualified Teachers in (Government and Government aided schools)***

Sl. No.	State/UT	Secondary School Professional Qualified Teachers	Total Secondary Teachers	% of professionally qualified teachers
1	2	3	4	5
1.	Andaman and Nicobar Islands	782	786	99.49
2.	Andhra Pradesh	86775	86831	99.94

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1	2	3	4	5	
3.	Arunachal Pradesh	1252	1690	74.08	
4.	Assam	9963	53760	18.53	
5.	Bihar	22293	31460	70.86	
6.	Chandigarh	1804	1823	98.96	
7.	Chhattisgarh	16201	21973	73.73	
8.	Dadra and Nagar Haveli	340	351	96.87	
9.	Daman and Diu	266	307	86.64	
10.	Delhi	15494	15494	100	
11.	Goa	3587	3640	98.54	
12.	Gujarat	34964	34975	99.97	
13.	Haryana	33607	33696	99.74	
14.	Himachal Pradesh	7951	8177	97.24	
15.	Jammu and Kashmir	12974	15015	86.41	
16.	Jharkhand	7438	8229	90.39	
17.	Karnataka	71626	73965	96.84	
18.	Kerala	50594	50665	99.86	
19.	Lakshadweep	278	291	95.53	
20.	Madhya Pradesh	43959	47455	92.63	
21.	Maharashtra	123593	124092	99.6	
22.	Manipur	1963	2964	66.23	
23.	Meghalaya	2314	5092	45.44	
24.	Mizoram	1609	3312	48.58	
25.	Nagaland	796	1713	46.47	
26.	Odisha	45502	50953	89.3	
27.	Puducherry	2313	2314	99.96	

1	2	3	4	5
28.	Punjab	27808	29214	95.19
29.	Rajasthan	52963	54198	97.72
30.	Sikkim	595	1064	55.92
31.	Tamil Nadu	66124	66611	99.27
32.	Tripura	2508	4592	54.62
33.	Uttar Pradesh	40014	54024	74.07
34.	Uttarakhand	18979	19835	95.68
35.	West Bengal	58867	80348	73.27
	ALL STATES	868096	990909	87.61

Source : UDISE 2013-14

Projects pending due to regulatory disputes

†*471. SHRI PRABHAT JHA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that a large number of highway projects are pending due to the regulatory disputes;

(b) if so, the details thereof;

(c) whether any fresh policy measures are being taken by Government to keep highway projects free from regulatory disputes and to complete the projects in time; and

(d) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) 54 National Highway projects are affected due to requirement of forest/wild life clearances. The details are given in the Statement (*See below*).

(c) and (d) The steps taken to ensure timely clearances include streamlining the process of grant of Environment/Forest/Wild life clearances by the Ministry of Environment and Forests and frequent reviews at various level associating all concern.

†Original notice of the question was received in Hindi.